

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-100/2022/4900/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
Presiding officer, Industrial Tribunal,
Dibrugarh.

Dated Guwahati the ^{2nd June} ~~2nd May~~, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your emails dated 27.05.2023 and 30.05.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.05.2023 along with station leave permission, from the morning of 27.05.2023 till the morning of 29.05.2023.** The in-charge District & Sessions Judge, Dibrugarh and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-100/2022/4901-4902/A, dated 2.6.2023

Copy to:

1. The in-charge District & Sessions Judge, Dibrugarh.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)